

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:459
ANSWERED ON:06.12.2013
LPG DISTRIBUTORSHIPS UNDER RGGLVY
Bali Ram Dr.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of LPG distributorships appointed under the Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY) during each of the last three years and the current year, State/UT-wise including Uttar Pradesh;
- (b) whether applications have been invited recently by the OMCs for allotment of LPG distributorships under RGGLVY in the coming years in the country including Uttar Pradesh;
- (c) if so, the details thereof, State/UT-wise; and
- (d) the time by which LPG distributors are likely to be appointed in various States/UTs ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAANKA LAKSHMI)

- (a) : The total number of LPG distributorships appointed in the Country including the State of Uttar Pradesh under Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY) during the last three years and period from April- Oct 2013 is at Annexure I.
- (b) & (c) : During the period Apr- Oct'2013, Public Sector Oil Marketing Companies (OMCs) have released advertisement for appointment of 1350 Rajiv Gandhi Gramin LPG Vitaraks in the Country including in the State of Uttar Pradesh. The State/UT-wise details are Annexure – II.
- (d) : It is not possible to fix a time frame by which RGGLVs are likely to be appointed as allotment of LPG distributorships involves multiple steps such as, the process of advertisement, scrutiny of applications, conducting draw among eligible applicants, field verification of the candidate selected in draw, placement of Letter of Intent (LoI) on the candidate successful in field verification which take varying time.

The LoI holder has to take various approvals and statutory licences from authorities like PESO, NOCs from various State Government Departments which is a time consuming process. Hence after allotment, it takes around 6-8 months for commissioning of RGGLV.

Moreover, the allotment of LPG distributorships gets affected due to various reasons like complaints, court cases, nil applicants, applicants getting rejected during scrutiny, redraw due to quorum not available, rejection of candidates during FVC etc. Once the candidate gets rejected during FVC then re-draw has to be conducted. This process goes on till all the eligible candidates for draw are exhausted.